

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 244 of 2012

Dated : 29th January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

DPSC Ltd. ... Appellant(s)
Versus
West Bengal Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant(s) : Mr. Atul Shankar Mathur
Ms. Shruti Verma,
Mr. Abhisar Bairagh,
Counsel for the Respondent(s): Mr. C.K. Rai for R.1

ORDER

Mr. Rai, the learned counsel appearing for the Commission seeks some time to file the reply. Accordingly, he is directed to file the same on or before 19.02.2013 after serving copy on the other side.

Post the matter on **28.02.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs

